

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 434/2019 in  
OA No. 2532/2019**

**This the 11<sup>th</sup> day of October, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Manish, Age- 20 years  
S/o Sunil Kumar  
VPO-Garhi Ruthal, Tehsil-Ateli  
Mahendragarh, Haryana-123021. ....Petitioner

(through Sh. Rajesh for Sh. Sachin Chauhan)

**VERSUS**

1. Sh. Ashim Khurana  
Chairman  
Staff Selection Commission  
Block No-12, CGO Complex  
Lodhi Road, New Delhi.
2. Sh. Vilas S. Burde  
Regional Director (NR)  
Govt. of India  
Staff Selection Commission  
Block No-12, CGO Complex  
Lodhi Road, New Delhi-3. .... Respondents

(through Sh. K.M. Singh)

**ORDER (Oral)****Hon'ble Mr. S.N. Terdal:**

In view of the order dated 03.09.2019, the CP is closed.

Notices issued to the respondents are discharged.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

/ns/